HON'BLE HIGH COURT OF UTTARAKHAND, AT NAINITAL

Order No. 03 Dated: 12 .01.2021

In exercise of the powers conferred by rule 10 of Chapter V of Allahabad High Court Rules, 1952 (as applicable to the High Court of Uttarakhand), Hon'ble the Chief Justice is pleased to nominate following Judges of the Hon'ble Court as Vacation Judges for Winter Vacation-2021, for the period as mentioned against their respective names, who will exercise the powers conferred under sub-rule (1) of the aforesaid rule 10-

SI. No.	Hon'ble Vacation Judge	Period
1	Hon'ble Shri Justice Narayan Singh Dhanik	18.01.2021 to 24.01.2021
2.	Hon'ble Shri Justice Sharad Kumar Sharma	25.01.2021 to 31.01.2021
3.	Hon'ble Shri Justice Ramesh Chandra Khulbe	01.02.2021 to 07.02.2021
4.	Hon'ble Shri Justice Alok Kumar Verma	08.02.2021 to 14.02.2021
5.	Hon'ble Shri Justice Ravindra Maithani	15.02.2021 to 21.02.2021

The Hon'ble Vacation Judges will sit on every day except Saturday, Sunday and other Gazetted Holidays/Holidays as shown in the Annual Calendar-2021 of the Court, at 11:00 A.M. and will take only urgent matters (except the contempt matters), which may be filed in the filing counter of the Registry on any working day from 10:00 A.M. to 1:30 P.M.

Provided that on 18.01.2021, Hon'ble Vacation Judge concerned will sit at 12 Noon and the Urgent matters filed till 11:00 A.M. on that day *i.e.* 18.01.2021 will be listed before Hon'ble Vacation Judge on the same day and the urgent matters filed after 11:00 A.M., will be listed on the following day *i.e.* 19.01.2021.

The fresh matters dropped in the drop boxes on 14.01.2021 and 15.01.2021 will be listed for the day when the Hon'ble Court re-opens after the Winter Vacation i.e. 22.02.2021.

By order of Hon'ble the Chief Justice

--Sd--(Registrar General)